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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

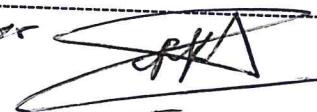
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/ 2017	-	For hearing	241/ 242	H. Anantha Krishna Rao Vs Dust Control & Ventilation Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P.R. Arjun
Adv. for Petitioner 
2. S.A. Sonny
Adv. for Respondent 

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present.
Rejoinders are filed. R1 to R4 have filed rejoinder for filing objections. R5
has also filed rejoinder for filing objections. List it for hearing on 26.03.2018.


Member (T)


Member (J)